

(e) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) There are 31 Central Public Sector Enterprises (CPSEs) under the Department of Heavy Industry (DHI), out of which, 13 CPSEs are incurring losses. DHI reviews functioning of CPSEs under its administrative control from time to time and appropriate decision/response to the performance of individual CPSEs (loss making or otherwise) is determined in consultation with stakeholders. Several revival packages (financial and non-financial support) have been provided to the loss making CPSEs.

(c) Bharat Heavy Electricals Ltd. (BHEL) having 17 manufacturing units in different parts of India (including Tiruchirapalli and Thirumayam) reported loss during the financial year 2015-16, which was mainly due to a subdued business environment resulting in reduced level of operations and profitability. However, in 2016-17 BHEL has returned to profits with PBT (Profit Before Tax) of ₹ 628 crore. Towards this, most of the manufacturing units including Tiruchirapalli and Thirumayam, contributed positively. Various actions including cost optimisation, faster execution, enhancement in executable orders etc. were the steps which helped in improving the profitability of BHEL in 2016-17.

(d) and (e) There is no such proposal under consideration at present in BHEL.

Claims for individual and community forest rights

*418. SHRI TIRUCHI SIVA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of Community Forest Right (CFR) claims filed under the Forest Rights Act, 2006, so far, and the number of such claims recognised, State-wise; and

(b) the number of Individual Forest Right (IFR) claims filed, so far, and the number of such claims recognised, State-wise and the number of such claims recognised for women, including single women?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) and (b) State-wise number of individual and community claims received, number of titles distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA in brief), as on 30.11.2017 is furnished in the Statement (*See* below). In so far as filing of claims and recognition of rights of women is concerned, Section 4 (4) of the FRA provides that "right conferred by sub Section (1) shall be heritable but not alienable or transferable and shall be registered jointly in the name of both the spouses in case of married persons and in

the name of single head in the case of a household headed by a single person and in the absence of a direct heir, the heritable right shall pass on to the next-of kin". Thus in case of married women, rights are registered jointly in the name of both spouses. As regards single women, there is no data available regarding any claims for rights received and recognized in respect of single women heading households.

Statement

State-wise number of individual and community claims received, number of titles distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 as on 30.11.2017.

Sl. No.	State	No. of Claims received upto 30.11.2017			Claims recognized upto 30.11.2017		
		Individual	Community	Total	Individual	Community	Total
1.	Andhra Pradesh	1,69,153	4,726	173879	87,861	1,428	89,289
2.	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802
3.	Bihar	8,022	0	8,022	121	0	121
4.	Chhattisgarh	8,52,530	27,548	8,80,078	386,206	14,161	4,00,367
5.	Goa	9758	372	10,130	17	8	25
6.	Gujarat	1,82,869	7,187	1,90,056	81,178	3,516	84,694
7.	Himachal Pradesh	591	68	659	53	7	60
8.	Jharkhand	99,224	3,286	1,02,510	54,458	1,723	56,181
9.	Karnataka	2,98,795	5,741	3,04,536	12,421	628	13,049
10.	Kerala	36,140	1,395	37,535	24,599	NA	24,599
11.	Madhya Pradesh	5,76,645	39,419	6,16,064	2,20,741	27,275	2,48,016
12.	Maharashtra	3,52,950	11,408	3,64,358	1,06,898	5,748	1,12,646
13.	Odisha	6,05,528	13,062	6,18,590	411,082	5,964	417,046
14.	Rajasthan	73,455	700	74,155	37,239	88	37,327
15.	Tamil Nadu	18,420	3,361	21,781	0	0	0
16.	Telangana	1,83,107	3,427	1,86,534	93,494	721	94,125
17.	Tripura	1,98,238	277	1,98,515	1,25,020	55	1,25,075
18.	Uttar Pradesh	92,520	1,124	93,644	17,712	843	18,555
19.	Uttarakhand	182	0	182	0	0	0
20.	West Bengal	1,31,962	10,119	1,42,081	44,444	686	45,130
TOTAL		40,39,054	1,39,266	41,78,320	17,60,869	64,328	18,25,197